

5. Shillong Pithoragarh (Uttar Pradesh):
6. Shimla (b) if so, when;
7. Trichur (c) whether any provision has been made for the setting up of this station during the financial year 1988-89; and
- D. *Base Centres (for plant exploration and collection)*
- (d) if so, the amount thereof?

1. Akola
2. Bhowali
3. Cuttack
4. Delhi
5. Hyderabad

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF IN-
FORMATION AND BROADCASTING
(SHRI H.K.L. BHAGAT): (a) and (b). The
land for the proposed radio station at
Pithoragarh is under acquisition by the
Government of Uttar Pradesh for All India
Radio.

6. Jodhpur
7. Shillong
8. Shimla
9. Trichur

- (c) Yes, Sir.
(d) Rs. 22.65 lakhs.

[English]

**Assistance to poor Families under
Loan-Cum-Subsidy Pattern of IRDP**

E. *Regional Stations/Base
Centres Proposed*

1762. SHRI HARIHAR SOREN:
SHRI SOMNATH RATH:

1. Offshore Quarantine
Station at Andamans
2. Srinagar
3. Ranchi.

Will the Minister of AGRICULTURE be
pleased to state:

(a) whether Government are laying
emphasis on giving assistance to the poor-
est families under the loan-cum-subsidy
pattern of the Integrated Rural Development
Programme;

[Translation]

Land for A.I.R. in Pithoragarh

1761. SHRI HARISH RAWAT: Will the
Minister of INFORMATION AND BROAD-
CASTING be pleased to state:

(b) if so, the number of people in differ-
ent State assisted during 1985-86, 1986-
87 and
1987-88; and

(c) the details thereof?

(a) whether Government of Uttar
Pradesh has acquired the proposed land for
setting up of an All India Radio Station in

THE MINISTER OF STATE IN THE
DEPARTMENT OF RURAL DEVELOP-

MENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):

(a) Under IRDP, assistance is given to selected families of target group in rural areas (whose annual income is less than Rs. 4,800) to take up income generating activities. In order to ensure that the poorest of the poor get the assistance first it is provided that families with income level upto Rs. 3,500 are assisted first. After all such families have been assisted in a block, the block level

officer would report to the DRDA that all the families with income up to Rs. 3,500 have been assisted. Thereafter families in income bracket of Rs. 3,501-Rs. 4,800 are to be assisted.

(b) and (c). Statements I, II and III indicating physical and financial achievements and term credit mobilised under the programme during 1985-86, 1986-87 and 1987-88 (upto January, 1988) are given below.

STATEMENT-I

Performance under IRDP—1985-86

(Rs. in lakhs)

Sl. No.	Name of the States/UTs.	Total families assisted (Nos.)	SC/ST families assisted (Nos.)	Women(Nos.)	Funds Utilised	Term credit mobilised.
1	2	3	4	5	6	7
1.	Andhra Pradesh	180115	96883	23378	3109.28	4767.71
2.	Assam	51843	17033	4524	1244.01	1497.17
3.	Bihar	421135	165898	23302	4954.45	9730.47
4.	Gujarat	101275	37973	12176	1511.05	2059.75
5.	Haryana	48496	17999	8180	804.53	1409.11
6.	Himachal Pradesh	33574	20834	3664	552.02	663.47
7.	J & K	41329	4297	654	599.80	689.78
8.	Karnataka	148794	36604	19136	2043.07	3724.70
9.	Kerala	71376	24854	19778	982.65	1677.23
10.	Madhya Pradesh	249591	128493	10941	3688.51	7100.01
11	Maharashtra	190174	73335	31475	3336.09	6058.09

1	2	3	4	5	6	7
12.	Manipur	7487	5557	1945	135.21	30.06
13.	Meghalaya	7129	7045	2457	177.94	-
14.	Nagaland	7525	7525	128	208.30	0.20
15.	Orissa	173427	82119	6313	2245.60	2897.61
16.	Punjab	64612	32379	6505	872.18	1703.36
17.	Rajasthan	140503	80367	7094	1934.79	2943.63
18.	Sikkim	2185	702	190	27.38	40.99
19.	Tamil Nadu	209696	96996	32284	2985.89	5223.96
20.	Tripura	14148	7353	460	236.87	562.72
21.	Uttar Pradesh	580802	269144	21099	7814.29	14319.67
22.	West Bengal	287052	95584	30053	4107.11	5531.74
23.	A & N Islands	742	55	60	12.70	15.24
24.	Arunachal Pradesh	11358	8795	2563	195.41	2.70
25.	Chandigarh	116	634	236	7.16	12.94
26.	D & N Haveli	677	29	16	N.A.	3.48

1	2	3	4	5	6	7
27.	Delhi	2146	473	107	39.38	70.09
28.	G.D. & Diu	7052	296	3266	86.61	172.00
29.	Lakshadweep	554	554	262	33.13	28.65
30.	Mizoram	2623	2460	407	127.05	
31.	Pondicherry	3142	850	387	37.92	78.64
	All India	3060678	1323120	303440	44110.38	73015.17

STATEMENT-II

Performance under IRDP - 1986-87

Sl. No.	Name of the States/UTs.	Total families assisted (Nos.)					Funds Utilised	Term credit mobilised.
		Total families assisted (Nos.)	SC/ST families assisted (Nos.)	Women(Nos.)				
1	2	3	4	5	6	7	(Rs. in lakhs)	
1.	Andhra Pradesh	256944	134037	42631	4747.60	7098.80		
2.	Arunachal Pradesh	17302	13702	2763	295.95	16.38		
3.	Assam	68019	21236	7798	1901.34	2537.88		
4.	Bihar	535155	223099	53418	7683.99	14208.59		
5.	Gujarat	147527	54001	30166	2324.35	3216.46		
6.	Haryana	50420	18706	14996	893.43	1494.17		
7.	Himachal Pradesh	36955	22726	5426	682.81	809.94		
8.	J & K	26718	1982	1254	558.95	779.20		
9.	Karnataka	145275	39868	24437	2424.80	4190.94		
10.	Kerala	143399	46387	44978	2382.07	4189.60		
11.	Madhya Pradesh	363582	189636	26595	5515.73	11641.96		

1	2	3	4	5	6	7
12.	Maharashtra	238118	96594	46297	4192.98	7282.27
13.	Manipur	13673	9424	3032	284.51	96.52
14.	Meghalaya	11970	11738	4082	435.08	-
15.	Mizoram	8438	8438	1742	300.79	.
16.	Nagaland	4318	4318	430	145.20	59.75
17.	Orissa	207872	100951	15021	2819.17	3747.95
18.	Punjab	99935	53035	14039	1410.48	2985.92
19.	Rajasthan	164472	86248	9138	2435.50	3474.87
20.	Sikkim	2728	1041	421	33.39	65.59
21.	Tamil Nadu	258823	119913	86921	4322.20	7415.46
22.	Tripura	15779	7704	614	372.11	655.79
23.	Uttar Pradesh	666474	320824	86813	11138.60	18535.31
24.	West Bengal	243921	89459	39115	3679.49	6384.22
25.	A & N Islands	2303	358	286	49.91	74.33
26.	Chandigarh	120	31	32	1.85	4.86

1	2	3	4	5	6	7
27.	D & N Haveli	1080	1049	314	19.19	32.27
28.	Delhi	4380	996	523	86.19	192.56
29.	G.D. & Diu	9050	528	2844	120.35	181.33
30.	Lakshadweep	444	444	51	9.27	5.74
31.	Pondicherry	5675	1597	873	70.65	109.78
	All India	3747269	1680070	567050	61337.93	101488.44

STATEMENT-III

Performance under IRDP - 1987-88 (upto Jan. 1988)

		(Rs. in lakhs)						
Sl. No.	Name of the States/UTs.	Total families assisted (Nos.)	SC/ST families assisted (Nos.)	Women(Nos.)	Funds Utilised	Term credit mobilised.		
1	2	3	4	5	6	7		
1.	Andhra Pradesh	204795	101864	38258	4167.59	6665.18		
2.	Arunachal Pradesh	3847	3847	529	127.76	8.14		
3.	Assam	41120	12578	4176	1047.19	1333.03		
4.	Bihar	446570	176591	51860	6794.50	11820.07		
5.	Goa	4000	137	1910	60.90	147.53		
6.	Gujarat	115219	46717	30091	1850.62	2386.29		
7.	Haryana	33463	11498	11951	644.73	1034.86		
8.	Himachal Pradesh	26162	16349	5432	474.27	622.32		
9.	Jammu & Kashmir	17002	1517	1026	374.47	602.66		
10.	Karnataka	90747	22523	18985	1576.56	2863.00		
11.	Kerala	81138	24351	26969	1347.51	2524.21		

1	2	3	4	5	6	7
12.	Madhya Pradesh	286580	132920	21167	4093.84	7765.67
13.	Maharashtra	187733	69969	33295	3238.88	5985.40
14.	Manipur	4750	3296	1325	118.06	17.43
15.	Meghalaya	1232	1232	516	80.20	14.01
16.	Mizoram	2783	2783	901	193.88	-
17.	Nagaland	3724	3724	638	203.03	82.47
18.	Orissa	153025	74723	18852	2335.62	2347.35
19.	Punjab	55172	28932	10475	779.48	1665.07
20.	Rajasthan	145614	73536	18660	2248.98	2758.56
21.	Sikkim	1526	549	241	27.37	44.99
22.	Tamil Nadu	201356	91468	62144	3204.09	5869.74
23.	Tripura	14624	6696	496	367.27	517.96
24.	Uttar Pradesh	590084	278862	87017	9368.79	15815.75
25.	West Bengal	184623	57086	34054	2934.25	5260.45
26.	A & N Islands	1448	121	103	16.96	29.71

1	2	3	4	5	6	7
27.	Chandigarh	12	2	5	-	0.05
28.	D & N Haveli	366	358	59	7.97	12.53
29.	Delhi	1920	608	678	35.17	73.34
30.	Daman & Diu	405	107	146	5.88	16.04
31.	Lakshadweep	265	265	103	14.03	10.97
32.	Pondicherry	1107	397	431	28.59	33.60
	All India	2902412	1245606	482493	47768.44	78328.38